

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. †2590
TO BE ANSWERED ON 01.08.2017**

PROPOSAL FOR OLD AGE HOMES AND DRUG-DE-ADDICTION CENTRES

†2590. SHRIMATI RITI PATHAK:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the number of proposals received by the Government under old age homes and drug de-addiction centres during 2016-17 and the status of the said proposals, State-wise including Madhya Pradesh;
- (b) the details of assistance provided by the Government to the said centres, State/UT-wise;
- (c) whether a number of proposals are pending for approval of the Government and if so, the details thereof, State-wise; and
- (d) the time by which the pending proposals are likely to be approved?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI VIJAY SAMPLA)**

(a) to (b): A total of 325 proposals for old age homes and 501 proposals for drug de-addiction centres were received online in the Ministry during 2016-17. The status of the said proposals and details of assistance provided to the said centres, State/UT-wise is at Annexure-I.

(c) to (d): Proposals, for release of grant-in-aid are processed as per the norms and guidelines of the relevant Schemes, subject to their completeness in all respects and availability of funds etc. The release of funds is a continuous ongoing process. Therefore, no conclusive timeline can be indicated for release of grant in aid.

Annexure referred to in reply to Para (a) to (b) of Lok Sabha Unstarred Question No. 2590 for 01.08.2017 regarding "Proposal for Old Age Homes and Drug-De-addiction Centres"

Details of proposals received for de-addiction centres, State-wise, under the Scheme Of Assistance For Prevention Of Alcoholism And Substance (DRUGS) Abuse and Old-Age Homes under the Scheme of Integrated Programme for Older Persons (IPOP) during the year 2016-17

S.No.	State	Old Age Homes		De- addiction Centres	
		No. of proposals received	GIA released during 2016-17 * (Rs in lakhs)	No. of proposal received	GIA released during 2016-17 * (Rs in lakhs)
1	Andhra Pr.	51	482.71	8	152.89
2	Bihar	2	10.60	18	140.80
3	Chhattisgarh	1	0	0	13.64
4	Goa	0	0	0	0
5	Gujarat	7	1.24	31	113.21
6	Haryana	6	23.11	11	85.31
7	Himachal Pr.	0	3.98	6	32.75
8	Jammu & Kr.	0	0	1	20.04
9	Jharkhand	0	0	1	3.90
10	Karnataka	38	185.53	28	393.76
11	Kerala	3	24.40	23	377.71
12	Madhya Pr.	7	11.19	23	143.19
13	Maharashtra	26	90.13	76	625.67
14	Orissa	43	237.52	46	569.25
15	Punjab	3	2.42	24	76.12
16	Rajasthan	1	1.24	20	127.49
17	Tamil Nadu	53	497.70	26	411.95
18	Telangana	15	104.71	10	101.44
19	Uttar Pradesh	13	62.73	29	296.45
20	Uttarakhand	5	39.85	6	30.53
21	West Bengal	16	147.69	12	146.45
22	Chandigarh	0	0	0	0
23	Delhi	0	7.49	11	190.97
24	Puducherry	0	0	3	2.02
25	A & N Island	0	0	0	0
26	Lakshadweep	0	0	0	0
27	Daman & Diu	0	0	2	0
28	Dadra & NH	0	0	0	0
29	Arunachal Pr.	0	0	0	0
30	Assam	10	95.40	38	145.26
31	Manipur	20	94.08	24	276.04
32	Meghalaya	0	0	2	0
33	Mizoram	0	0	12	139.07
34	Nagaland	2	0	7	46.39
35	Tripura	3	14.07	0	0
36	Sikkim	0	0	3	7.77
	Total	325	2137.79	501	4670.07

* This includes grant in aid relating to previous years also.